

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:897  
ANSWERED ON:06.03.2007  
TORTURE AND ABUSE OF MAIDS  
Rao Shri Kavuru Samba Siva

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) whether the number of complaints received by the Government and the National Commission for Women regarding torture and abuse of maids provided by placement agencies ;
- (b) if so, the details thereof during each of the last three years, State-wise ;
- (c) the number of registered placement agencies and the mechanism available for monitoring their functioning within the terms and conditions of the licences ;
- (d) whether the Government proposes to enact a law regulating the work and functioning of placement agencies for providing domestic maid/help under prescribed norms and also to provide mechanism for rehabilitation, setting up of monitoring infrastructure and provision for mandatory police verification and record keeping of girls supplied as maids;and
- (e) if so, the details thereof ?

**Answer**

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY)

(a),(b)&(c) The National Commission for Women has informed that the details are not available with the Commission. However, the Commission has taken suo-moto cognizance of the issue of employment of maids by placement agencies and has held a preliminary meeting with various stakeholders in January, 2007.

(d)&(e) The Commission is discussing the issue with the stakeholders for the enactment of a legislation to regulate the work and functioning of the placement agencies.